NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

C.P.No. 26 (ND)/2012

CORAM:

PRESENT: SH. S. K. MOHAPATRA

HON'BLE MEMBER(T)

SMT. INA MALHOTRA HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 07.12.2017

NAME OF THE COMPANY: Dr. Virender Bhati Vs. M/s Forsen Healthcare Pvt. Ltd. & ors.

SECTION OF THE COMPANIES ACT: 397/398

S.NO. NAME **DESIGNATION**

REPRESENTATION

SIGNATURE

For the Petitioner (s)

: Counsel for the Petitioner

For the Respondent (s) : Mr. Saurabh Kalia, Mr. Harshit Agarwal and Mr.

Rahul Ahuja, Advocates

ORDER

Request for an adjournment is being made by the Ld. Counsel for the Respondent. To come up on 5th March, 2017.

(S. K. Mohapatra) Member (T)

(Ina Malhotra) Member (J)